

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2556
TO BE ANSWERED ON 09.07.2019**

IMPLEMENTATION OF PMAGY

2556. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of villages in Andhra Pradesh with more than 50% of Scheduled Castes population, district-wise;
- (b) whether it is true that the Ministry has been implementing Pradhan Mantri Adarsh Gram Yojana (PMAGY) for integrated development of villages which have more than 50% SC population since 2009;
- (c) if so, the details of implementation of PMAGY in the said villages of Andhra Pradesh, district-wise;
- (d) the details of schemes/programmes being implemented during the last five years, scheme and year-wise; and
- (e) the physical targets set and achieved during the above period?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

- (a): As per the Census 2011, there are 695 villages in Andhra Pradesh which have more than 50% Scheduled Castes population. The district-wise details are at Annexure-I
- (b): Yes, Sir. To enable an area based development approach for Scheduled Caste persons, the Government is implementing the Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) since 2009-10 with the aim of integrated development of villages having Scheduled Castes population of more than 50%.
- (c) to (e): Whereas 07 villages were taken up under the Scheme in Andhra Pradesh in 2014-15, 99 have been selected in 2018-19. The district-wise details are at Annexure-I. Apart from infrastructure development, the scheme relies heavily on convergence of the Schemes of Central as well as State Governments so as to ensure that the residents are provided with all such critical infrastructure and basic services as are necessary to have a dignified living, creating thereby an environment in which everyone is enabled to utilise her/his potential to the fullest.

As per the latest guidelines of 2018-19, the selected villages are required to improve their score against 50 pre-set monitorable socio-economic indicators under 10 domains of Drinking Water and Sanitation, Education, Health and Nutrition, Social Security, Rural Roads and Housing, Agricultural Practices, Electricity and Clean Fuel, Financial Inclusion, Digitization, Livelihood and Skill Development. As per the provisions of the Scheme, in order to ensure stabilization and improvement in the monitorable indicators, the convergent implementation of the Schemes is to continue for a period of 05 years from the date of start of implementation.

Annexure-I

Reply given to Part (a) and (b) to (d) of Unstarred Question No. 2556 for answer on 09.07.2019 asked by SHRI BALASHOWRY VALLABHANENI, MP regarding "Implementation of PMAGY"

Number of Villages having >50% SC Population in Andhra Pradesh

SL. No.	Name of District	No. of Villages having >50% SC Population	No. of Villages selected for implementation of PMAGY during 2014-15	No. of Villages selected for implementation of PMAGY during 2018-19
1	ANANTAPUR	6	0	3
2	CHITTOOR	139	0	10
3	EAST GODAVARI	35	2	10
4	GUNTUR	47	0	10
5	KRISHNA	104	0	10
6	KURNOOL	15	0	10
7	PRAKASAM	65	0	10
8	SPSR NELLORE	147	3	10
9	SRIKAKULAM	23	0	7
10	VISAKHAPATANAM	8	0	1
11	VIZIANAGARAM	11	0	2
12	WEST GODAVARI	65	0	10
13	Y.S.R.	30	2	10
	Grand	695	7	103

Note: Out of 07 villages selected during 2014-15, 04 villages have again been selected during 2018-19 for additional round of funding as per revised Scheme Guidelines.
